

By E-Mail/Speed Post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-06/10262/2024/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
District & Sessions Judge,
Golaghat

Dated Guwahati, the 05 October, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No.SGL/ 486/2024, dated 21.09.2024

Sir,

With reference to the above, I am directed to inform you that Smti. Jilmil Begum, Civil Judge, (Jr. Division) No. 2, Golaghat has been allowed to avail HTC for the block period of 2022-2024 for travelling to her home town Siphajhar, Mangaldoi, Darrang and return, using her own car bearing Registration No. AS 01 EP 7797 w.e.f. the morning of 06.10.2024 till the evening of 13.10.2024, along with her family members (subject to fulfilling criteria as dependent family members), by the shortest possible route, as per existing Rules.

Smti. Begum may be informed accordingly.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/10263-10266 /2024/A.

Dated 05th October, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Smti. Jilmil Begum, Civil Judge, (Jr. Division) No. 2, Golaghat .
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)

5/10/24